

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 03 .03.2023

No. 112 A : Hon'ble the Acting Chief Justice has been pleased to appoint Sri Manoj Kumar Singh, Chairman, Commercial Taxes Tribunal, Patna as Registrar (Vigilance), Patna High Court, Patna with immediate effect.

**By order of Hon'ble
the Acting Chief Justice
Sd/- R.P. Mishra
Registrar General**

Memo No 14513-14540 / Dated, Patna the 03 .03.2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / The Commercial Taxes Commissioner-cum-Secretary, Commercial Taxes Department, Government of Bihar, Patna/ Registrar General, Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / Joint Registrar (Establishment), Patna High Court, Patna/ I/C Registrar (Appointment), Patna High Court, Patna / Chairman, Commercial Taxes Tribunal, Patna/ Sri Manoj Kumar Singh, Chairman, Commercial Taxes Tribunal, Patna/ Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna/ I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna/ O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Legal Cell, Patna High Court, Patna/ Section Officer, Vigilance Cell, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information and necessary action.

(The officer concerned is directed to make over charge of his present assignment immediately so as to join his new assignment soon thereafter.)

(-) For Sri Manoj Kumar Singh only


Registrar General